

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. CP(CAA)1022/MB/2020
IN
CA(CAA)1034/ MB/2020

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 22.03.2021**

**NAME OF THE PARTIES: - Polyplast Agencies India
Private Limited**

Section 230-232 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. Counsel Mr. Hemant Sethi appears for the Petitioner. Due to paucity of time list the matter on **27.04.2021**.

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Sd/-
H.P. CHATURVEDI
Member (Judicial)

Dated this the 22nd day of March 2021
JD